

border posts in which one Indian Captain was killed on the 7th July, 1981.

(b) No Indian Sepoy has been arrested by Pakistan. One Pakistani soldier who surrendered to our border post is under Indian custody. Three Pakistani Army personnel who strayed across into Indian territory were arrested and sent back subsequently.

#### Performance of Hindustan Salt, Ltd.

1468. SHRI NAVAL KISHORE SHARMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the management of Sambhar Lake was entrusted to the Hindustan Salts Ltd., in 1958-59 by the Central Government;

(b) whether it is also a fact that the performance of this undertaking had been dismal in as much as that there had been no development in production or installing any salt based industry for which the company was formed; and

(c) if so, whether Government propose to conduct any probe in the affairs of the undertaking so as to ensure increase in production of salt which would provide more employment to labour and would ensure a regular permanent source for the local salt traders?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) Yes, Sir.

(b) Because of the unprecedented floods in 1975, production was severely hampered during 1976 to 1979. However, during 1980-81, production of salt at 2.94 lac tonnes was an all time record for Sambhar Salts.

The company has received a letter of intent for a caustic soda plant. Besides, the company is now up-dating the projects for a sodium sulphate plant and a salt Washery, which had been deferred earlier due to floods in 1975.

(c) Does not arise.

#### Formation of an Organisation 'SEWA' under Gandhi Peace Foundation

1439. SHRI K. K. TIWARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an organisation called SEWA-Delhi (Self-Employed Women's Association, Delhi) has been formed in Delhi recently under the auspices of the Gandhi Peace Foundation;

(b) if so, who are its sponsors and what is its composition;

(c) whether it is a registered society, trust or trade union;

(d) the source of income thereof;

(e) whether any assistance has been received by SEWA Ford Foundation, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. An organisation styled as SEWA, Delhi has been registered in Delhi on 3-3-81 under the Societies' Registration Act, 1860 as applicable to Delhi. The Society has indicated its registered address as c/o Gandhi Peace Foundation, New Delhi.

(b) The names and addresses of the members of the Executive Committee of the Association are as under:—

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1. Mrs. Devki Jain . . . . . Chairman  
19-B, Jawahar Nagar,  
Delhi.
  2. Smt. Hasina Begum . . . . . Vice-Chairman  
2854, Kucha Chclan,  
Daryaganj, Delhi.

- |   |           |
|---|-----------|
| 3. Smt. Khatoon Bi,<br>Jhuggi No. 86,<br>64, Khamba, behind<br>J. P. N. Hospital,<br>New Delhi. | Secretary |
| 4. Smt. Hasrat Jahan<br>2810, Pahari Bhojla,<br>Gali, Tehsildar,<br>Turkman Gate, Delhi.        | Cashier   |
| 5. Miss Manjari,<br>B- 47, South Extension,<br>Part-II, New Delhi.                              | Member    |
| 6. Smt. Bhanu Pant<br>9- Ravindra Nagar,<br>New Delhi.  | Do.       |
| 7. Smt. Rita Roy,<br>H- 14, Kailash Colony,<br>N. Delhi.  | Do.       |
| 8. Mrs. Neeru Malik<br>221/3, Din Dayal Upadhyaya<br>Marg, New Delhi.                           | Do.       |
| 9. Smt. Quamarunnissa,<br>221/3, Din Dayal<br>Upadhyaya Marg, New Delhi.                        |           |

(c) It is a society registered under the Societies Registration Act, 1860, New Delhi.

(d) The sources of income as mentioned in the Rules & Regulations of the Society, filed at the time of registration duly certified by three of its office bearers, are as under:—

(i) Membership fee, sales, interest.

(ii) By grants, contribution and donations from members and non-members Govt. local bodies, both national and international.

(iii) SEWA Delhi may accept loans and advances from Govt. agencies / banks / Corporation/ Trusts / Municipal Boards/Institutions and other agencies to undertake projects and schemes approved by the Executive Committee.

(e) Government have no information.

#### Atomic Power Stations

1470. SHRI MOHANLAL PATEL: Will the PRIME MINISTER be pleased to state:

(a) the number of Atomic Power generating stations working in the country with their locations;

(b) the total generation of power from the existing plants;

(c) the number of Atomic Power generating stations likely to be installed in the country during the next five years; and

(d) when and their power generation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Two units of 210 MWe each of Tarapur Atomic Power Station in Maharashtra and two units of 220 MWe each of Rajasthan Atomic Power Station in Rawathbhata in Rajasthan are presently in commercial operation. In addition, two atomic power stations with two units of 235 MWe each are presently under construction at Kalpakkam in Tamil Nadu and at Narora in Uttar Pradesh.